(b) how many cases have been disposed off convicting the accused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Complication of figures aof cases registered under the Prevention of Atrocities Act, 1989 was staretd at the Central level in 1994 to 1996 is given here below;

Year	Cases registered			
	S.Cs	S.Ts		
1994	14938	1316		
1995	13925	1480		
1996	9483	718		

(b) The figures of cases disposed of with conviction is available only for the year 1995 and the same is given here below:

No.	of	cases	in	No.	of	convicted
whic	h	trials	S	wer	e	persons
comp	oleted					
4095						1604

Modalities for Action in Corruption/Scam Cases

- 839. PROF. RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have set out any modalities for action on the findings by investigation agencies in major cases of corruption/scam; and
 - (b) if so, the details thereof?

THE MINSTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

Cops involved In smuggling

840. SHRI J. CHITTARANJAN: SHRI JALALUDIN ANSARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn into a newsitem captioning 'Suspended Cop sees seniors role in smuggling' which appeared in the 'Hindustan Times' dated the 25th June, 1997;
 - (b) if so, the details thereof; and
- (c) whether Government have conducted or propose to conduct any enquiry into the allegations made by the constable?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Yes, Sir.

(b) and (c) An inquiry conducted into the matter by Delhi Police revealed that the Constable concerned had been placed under suspension on the grounds of misbehaviour and not complying with lawful orders of his superior. The allegation made by him that senior police officers were involved in smuggling activities at the Airport was also found to be false as he failed to appear before the inquiry despite six summons having been issued to him.

News-items 'No arrest for Rape Accused'

841. SHRI GAYA SINGH: SHRI JALALUDIN ANSARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news-item captioned 'No arrest for rape accused' which appeared in "Express Newsline" dated the 9th July, 1997;
- (b) if so, whether any enquiry has been conducted into the allegations made by the victim that the police was insisting